

क.प्र.अ. (प्राक्तिका) नियमावली के अधीन 22 का अनुच्छेद 11 का अनुच्छेद
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

5/12
Date of order: 04/09/2001

1. OA No.309/98
(old Jaipur OA No.357/96)
2. MA No.182/98
(old Jaipur MA No.141/98)

Ravi Shankar Srivastava, S/o Shri S.P. Srivastava, Resident of N/9, Gandhi Nagar, Jaipur presently posted as Dy. Secretary to the Government, Home (HR) Department, Rajasthan Jaipur.

APPLICANT.

VERSUS

1. Union of India through the Secretary to Government of India, Department of Personnel & Training, North Block, Central Secretariate, N. Delhi.
2. The State of Rajasthan through the Secretary to Government of Rajasthan, Department of Personnel, Secretariate, Jaipur.

RESPONDENTS.

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None is present for the applicant.

Mr. Kamal Dave, Counsel for the respondent No.2.

None is present for the respondent No.1.

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CORAM

Hon'ble Mr. Justice B.S. Raikote, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

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ORDER

(per Hon'ble Mr. Justice B.S. Raikote)

In the Misc. Application No.182/98 (old Jaipur MA No.141/98), the applicant prays for withdrawal of the O.A. No.309/98 (old Jaipur Bench O.A. No.357/96). This case is transferred from Jaipur Bench as per the order of Hon'ble the Chairman. The applicant contended that subsequently he filed another application

before this Tribunal in O.A. No.252/98 after filing a withdrawal application before the Jaipur Bench, but the Bench at Jaipur was not constituted due to non-availability of the Administrative Member. Therefore, he sought orders from Hon'ble the Chairman, and the matter has been transferred to this Tribunal. The applicant submits that he is not pressing the O.A. No.309/98, since an appropriate comprehensive relief he has prayed for in O.A. No.252/98.

2. By accepting the above submission of the applicant, we think it appropriate to allow the M.A. No.182/98. Accordingly,

we pass the order as under:-

"The M.A. No.182/98 is allowed and the applicant is permitted to withdraw the O.A. No.309/98 (old Jaipur O.A. No.357/96), and accordingly, the O.A. No.309/98 is dismissed as withdrawn. No costs."

Sd/-
(GOPAL SINGH)
ADM. MEMBER

Sd/-
(B.S. RAIKOTE)
VICE CHAIRMAN

प्राप्तिलिपि सही अनुभाग अधिकारी (व्यायिक)

अनुभाग अधिकारी (व्यायिक)

मुख्य प्रशासनिक अधिकरण

जोधपुर